## CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH

## OA/021/00315/2015

HYDERABAD, this the 31<sup>st</sup> day of March, 2021

Hon'ble Mr. Ashish Kalia, Judl. Member Hon'ble Mr. B.V. Sudhakar, Admn. Member

G. Amarnath S/o G. Subba Rao, Aged about 56 years, Superintendent of Police (NC)/Dy Director, RBVRR TS Police Academy, Hyderabad.

...Applicant

(By Advocate : Mr. K. Sudhaker Reddy)

Vs.

- 1.Union of India rep. by its Secretary, Ministry of Home Affairs, Govt. of India, New Delhi.
- 2. The Secretary, Dept of Personnel & Training, Ministry of Personnel, Public Grievances and Pensions, Government of India, New Delhi.
- 3. The Secretary, Union Public Service Commission, Dholpur House, New Delhi.
- 4. The Government of Andhra Pradesh, Rep by the Chief Secretary, Secretariat, Hyderabad.
- 5. The Secretary, General Administration Dept, Govt. of A.P., Secretariat, Hyderabad.
- 6. The Government of Telangana, Rep by the Chief Secretary, Secretariat, Hyderabad.
- 7. The Secretary, General Administration Dept, Govt. of Telangana, Secretariat, Hyderabad.

....Respondents

(By Advocate: Mr.V.Vinod Kumar, Sr. CGSC, Mr.B.N.Sharma, SC for UPSC, Mr.M.Bal Raj, GP for State of AP & Mr.P.Ravinder Reddy, SC for State of Telangana)

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## ORAL ORDER (As per Hon'ble Mr. B.V.Sudhakar, Administrative Member)

## **Through Video Conferencing:**

Mr.K.Sudhaker Reddy, learned counsel for the applicant submits that, as the applicant has retired from service, the OA has become infructuous.

- 2. Learned Standing Counsels for Respondents are present. In view of the submission of the learned counsel for the applicant, the OA is closed as having become infructuous.
- 3. No order as to costs.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(ASHISH KALIA)
JUDICIAL MEMBER

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